

10-9-2001

No Sitting. Adjourned
to 4.10.2001.

Mag

4-10-01

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Case called. None appeared
as learned Advocates have struck
the work on the call given by
the Bar ^a ~~Association~~ Association.
Adjourned. List again on 19-11-01.

Bac
⊗

19.11.01

Hon Mr C.S. Chaddha, AM

Even on revised list none for the
applicant. The OA is dismissed in default.

C.S. Chaddha

AM

be

A.K.J.